

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2226  
ANSWERED ON:22.08.2013  
COOLING PERIOD FOR OFFICERS  
Rajukhedi Shri Gajendra Singh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government is aware that some senior officers of the Ministry have violated the Conduct Rules by not completing their ``cooling period`` of two years from superannuation and have joined services of private airlines;
- (b) if so, the details thereof;and
- (c) the action taken against such officers during the last three years?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a) No, Madam.
- (b) and (c) Do not arise, in view of (a) above.